

imported by two firms in Calcutta against forged licences.

(c) Yes, Sir.

National Buildings Corporation

595. Shri Surendra Pal Singh: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that the National Buildings Corporation has evolved a new building material from industrial and agricultural waste to relieve pressure on conventional building materials;

(b) if so, what exactly this new material is; and

(c) whether it would be cheaper or costlier than the conventional materials now in use?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) The National Buildings Organisation has not evolved any new building material from industrial or agricultural waste. However, it is technically assisting the State Governments of Madras and West Bengal in the establishment of Cellular Concrete Plants utilising lime and fly ash, a waste product from thermal power stations.

(b) Cellular concrete is a light weight building material and can be used on building blocks instead of bricks and also as roofing slabs with reinforcement.

(c) It will be cheaper than the conventional materials now in use at Calcutta and Madras.

Irrigation in D.V.C. Command Area

596. Shri Dinen Bhattacharya: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that due to increasing demand of water supply by the industrial establishments, D.V.C. is facing difficulty in supplying minimum required quantity of

water for irrigation in the D.V.C. command area; and

(b) if so, the measures Government propose to take so that irrigation of the concerned area does not suffer?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) No.

(b) Does not arise.

Najafgarh Nallah

**597. Shri Hari Vishnu Kamath:
Shri Bade:
Shri Onkar Lal Berwa:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that an embankment along Najafgarh Nallah recently collapsed within a fortnight after its completion;

(b) if so, the details of the incident;

(c) whether an inquiry has been or is being held in the matter with a view to fixing responsibility; and

(d) if not, the reasons therefor?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) No embankment along the Najafgarh drain collapsed. But in the reach between Roop Nagar and Vijaynagar and between Roop Nagar and G. T. Road, the stone pitching work along the right bank of the Drain has suffered some damage.

(b) The entire area towards the south of the reach bordering the Subzi Mandi areas is very heavily built up and very close to the right edge of the Najafgarh Drain. There is not much of free vegetation to absorb any moisture and the entire rainfall in the area is immediately brought down to the Najafgarh Drain. On the night between 22nd and 23rd June, 1966 there was heavy rainfall in this area resulting in torrential flows in the lanes and by lanes leading to the Najafgarh Drain. This heavy flow cascaded over the pitching provided

on the right side of the drain damaging it in some portions.

(c) and (d). An enquiry by the Chairman, Central Water & Power Commission is in progress.

Family Planning programme during Fourth Plan

598. **Shri Basappa:**
Shri Linga Reddy:
Shri P. R. Chakraverti:

Will the Minister of Health and Family Planning be pleased to State:

(a) whether more funds for the Fourth Plan are urged by the Central Family Planning Council to make its programmes more effective; and

(b) the Government's reaction thereto?

The Minister of Health & Family Planning (Dr. Sushila Nayar): (a) & (b). Yes. The matter is under consideration.

L.I.C. Claims of Defence Personnel

599. **Shri Basappa:**
Shri Bade:
Shri Kashi Ram Gupta:

Will the Minister of Finance be pleased to state:

(a) whether the Life Insurance Corporation has settled all the claims of defence personnel, who are officially presumed to be dead in the operations against Pakistan subsisting in full up-to-date; and

(b) the manner in which the claims have been paid and the sum involved?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as available.

दिल्ली में विषाक्त भोजन के मामले

600. **श्री बड़े:** क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताते की कृपा करेंगी कि:

(क) क्या यह सच है कि पेट्रोलियम और रसायन मंत्रालय के 50 कर्मचारियों की हालत, जिन्होंने विषाक्त मिठाई खाई थी, अत्यन्त गम्भीर है;

(ख) यदि हां, तो इसके क्या कारण हैं; और

(ग) इस मामले में सरकार ने क्या कार्यवाही की है ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० सुशीला नायर) : (क) जी नहीं । 45 व्यक्तियों को कुछ जठर सम्बन्धी गड़बड़ी की शिकायत हो गई थी । उनमें से एक को सफदरजंग अस्पताल में तथा एक को अखिल भारतीय चिकित्सा विज्ञान संस्थान में भरती किया गया था जहाँ उन्हें रात भर रखने के बाद दूसरे दिन छुट्टी दे दी गई थी ।

(ख) कोई निश्चित कारण पता नहीं चला । इस जठर सम्बन्धी गड़बड़ी के लिये उत्तरदायी खोये से नमूने लिये गये । परन्तु खाद्य अपमिश्रण निवारण अधिनियम के अधीन उनकी जीवाण्वीय अथवा रासायनिक जांच करने पर उनमें कोई दोष नहीं पाया गया ।

(ग) सम्बन्धित दुकान एक सप्ताह तक, जब तक कि जांच पूरी हुई बन्द रखी गई ।

बम्बई में सोने का तस्कर व्यापार

601. **श्री बड़े:** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जून, 1966 के अन्तिम सप्ताह में केन्द्रीय जांच विभाग ने कालबा देवी रोड, बम्बई स्थित एक फ्लैट से